

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 1151/2016

IN THE MATTER OF:

RKG International Pvt. Ltd.

.....Petitioner

v.

Delhi Forge Ltd. & Anr.

.....Respondents

SECTION : UNDER SECTION 433(e), 434 & 439

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Ankit Singal, Advocate

For the Respondent(s) : Mr. K.V.S. Gupta, Advocate

ORDER

Learned counsel for the respondent states that the total balance outstanding amount is Rs. 3,16,914/- which they are prepared to pay alongwith reasonable rate of interest.

List for final disposal on 20.09.2017.


(CHIEF JUSTICE M.M. KUMAR)


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

05.09.2017

Vineet